

## Annexure-2

Name of the Corporate Debtor: Spenta Sun City Private Limited  
Date of Commencement of CIRP: 10.07.2024  
List of creditors as on: 08.08.2024

## List of Unsecured Financial Creditors

Amount in Rs.

Sr. no.	Name of creditor	Details of claim received		Details of claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if Any
		Date of Receipt	Amount claimed	Amount of Claim Admitted	Nature of claim	Amount covered by guarantee	Whether Related party?	% of voting share in					
1	Aspan Loveji Cooper	23.07.2024	2,85,01,882	2,82,66,429	Credit Facilities	Yes	No	0.47%	-	-	2,35,453	-	Refer Note 1 below
2	Spenta Enclave Private Limited	23.07.2024	14,94,34,461	14,87,35,748	Credit Facilities	Yes	No	2.48%	-	-	6,98,713	-	Refer Note 1 below
3	Vinoda Prabhu	23.07.2024	7,43,627	-	Credit Facilities	Yes	No	0.00%	-	-	-	7,43,627	Refer Note 2 below
	<b>Total</b>		<b>17,86,79,970</b>	<b>17,70,02,177</b>				<b>2.96%</b>	<b>-</b>	<b>-</b>	<b>9,34,166</b>	<b>7,43,627</b>	

## Note

- 1 Due to excess interest charged, part amount is admitted  
2 Due to non receipt of required document and information or incomplete documentation, claim is currently categorised as under verification.  
3 a) The above information may change basis further investigation or new information.  
b) In case any claimant has any query on claim, please write us at - cirp.spentasuncity@gmail.com